

## भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA



भारत सरकार / Government of India

No. R-24/2(1)/2024-NSL-II (E 14742)

Date: 9<sup>th</sup> May 2025

To,

The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road, New Delhi – 110 001

Subject: Recommendations on Terms and Conditions for the Assignment of Spectrum for Certain Satellite-Based Commercial Communication Services - reg.

The Department of Telecommunications (DoT), through a reference letter No. J-19034/003/2024-SAT dated 11.07.2024, stated that keeping in view the provisions of Section 4 and the First Schedule of the Telecommunications Act 2023, in terms of Section 11(1)(a) of TRAI Act 1997, TRAI is requested to provide recommendations on terms and conditions of spectrum assignment including spectrum pricing while accounting for level playing field with terrestrial access services for the following satellite-based communication services:

- (i) NGSO based Fixed Satellite Services providing data communication and Internet services. In its recommendations, TRAI may take into account services provided by GSO-based satellite communication service providers.
- (ii) GSO/ NGSO based Mobile Satellite Services providing voice, text, data, and internet services.
- 2. In this regard, a consultation paper on 'Terms and Conditions for the Assignment of Spectrum for Certain Satellite-Based Commercial Communication Services' was issued on 27.09.2024 for seeking comments and counter comments of

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stakeholders. In response, 30 stakeholders submitted their comments, and 12 stakeholders furnished their counter-comments. An open house discussion (OHD) on the consultation paper was held in virtual mode on 08.11.2024.

- 3. Based on the comments/ inputs received from stakeholders and further analysis, TRAI has finalized the **Recommendations on Terms and Conditions for the Assignment of Spectrum for Certain Satellite-Based Commercial Communication Services**. A copy of the said recommendations is enclosed herewith.
- 4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

Enclosure: As above

(Atul Kumar Chaudhary

Secretary, TRAI Tel: 20907748 / 20907749

Email: secretary@trai.gov.in